

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 74 OF 2016 &  
IA NO. 183 OF 2016**

**Dated : 25<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ...Appellant(s)  
Versus  
M/s. Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vishal Gupta for R.1

**ORDER**

Issue notice on the Appeal as well as on the I.A. No. 183 of 2016 (Appl. for stay). Mr. Vishal Gupta takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 12.05.2016. Dasti in addition is permitted.

List the matter on **12.05.2016**.

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**